

1	2	3	4
	5. Borigog	Borigog	United Commercial Bank
Nowgong . . .	6. Juria	Juria	Punjab National Bank .
	7. Bhurbandha	Bhurbandha	United Bank of India
Sibsagar . . .	8. Central Jorhat	Kakojan	Do.
	9. Eastern-Jorhat	Nakachari	Do.
Mikir Hills . . .	10. Donkamokam	Donkamokam	State Bank of India
	11. Nilip	Sokhualla	Do.
	12. Amri	Ullukanchi	Do.
	13. Soochang	Jerikingding	Do.
North Cachar Hills	14. Diyung Valley	Mahur	Do.¶
	15. Harangjao	Harangjao	United Bank of India

Recruitment Rules of Export Inspection Council/Agency

9223. SHRI SHANKER SINH JI VAGHELA: Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state :

(a) whether it is obligatory on the part of Export Inspection Council to notify the recruitment rules of Export Inspection Council/Agency under quality Control Act;

(b) if not, whether he can ensure that recruitments by Export Inspection Council are made strictly in accordance with recruitment rules in force and no deviation is being made; and

(c) whether a copy of recruitment rule in force will be laid on the Table?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) (a) No, Sir.

(b) Recruitments by the Export Inspection Council are made in accordance with their recruitment rules. However, specific complaints in this regard, when brought to the notice of Government are examined and necessary action taken in the matter.

(c) A copy each of existing recruitment rules of the Export Inspection Council/Agency is laid on the Table of the House. [Placed in Library. See No. LT 2247 /78]

Development of Nirmahal, in Agartala as Tourist Resort in Tripura

9224. SHRI KIRIT BIKRAM DEB BURMAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Nirmahal, Agartala is considered to be a beautiful and charming spot fit for being developed into a Tourist resort in Tripura ;

(b) if so, whether any scheme has been submitted for developing it into a Tourist resort if so, the details of the scheme and cost thereof ; and

(c) whether Government, have approved the scheme ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) Yes, Sir.

(b) No proposal has been submitted to the Central Department of Tourism for developing Nirmahal as a tourist resort. However, it is understood that the State Government has already initiated action for carrying out improvements to Nirmahal for which purpose Rs. 1.00 lakh has been provided in the Tourism sector of the State Annual Plan for 1978-79.

(c) Docs not arise.